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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.01/BB/2018	-	For filing objections	Sec 9 of IB	Mr. Gnana Guruswamy Vs Brain Services Pvt Ltd

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

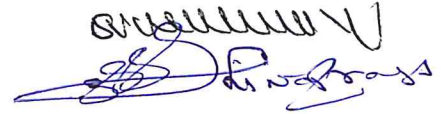
1. S. NARENDRA LUMAR

Petitioner

98805 93050

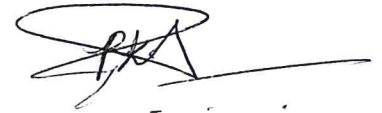
H. R. SHARADARAJU

845351144



1. P. K. Anjun

for Narendran Kumar adv. for Respondent  
Company



**ORDER**

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present who requested for further time to file objection. Time extended finally till 09.03.2018. No adjournment will be given.



Member (T)



Member (J)